

FORM-G
INVITATION FOR EXPRESSION OF INTEREST FOR
HARIDWAR HIGHWAYS PROJECT LIMITED

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

Sl. No.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	Haridwar Highways Project Limited. CIN- U45200DL2010PLC198587 PAN – AACCH3305E
2.	Address of the registered office	B-292, Chandra Kanta Complex, Shop No. 2 & 3, Near Metro Pillar No. 161, New Ashok Nagar, Delhi, India, 110096
3.	URL of website	Not Available
4.	Details of place where majority of fixed assets are located	Not Applicable
5.	Installed capacity of main products	Not Applicable
6.	Quantity and value of main products/ services sold in last financial year	Not Applicable
7.	Number of employees/ workmen	Employees- 0 : Workmen- 0
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at	Sending request by email to hhplcirp@ibcprocess.in
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at	Sending request by email to hhplcirp@ibcprocess.in ; cc to abhishek@insolvencyservices.in
10.	Last date for submission of expression of interest	1/06/2026
11.	Date of issue of provisional list of prospective resolution applicants	06/06/2026
12.	Last date for submission of objections to provisional list	11/06/2026
13.	Date of issue of final list of prospective resolution applicants	17/06/2026
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	26/06/2026
15.	Last date for submission of resolution plans	27/07/2026 (Estimated)
16.	Process email id to submit EOI	hhplcirp@ibcprocess.in

17.	Details of the corporate debtor's registration status as MSME	Not Applicable
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SD/-

Mr. Alok Kumar Agarwal (IP)
IBBI/IPA-001/IP-P00059/2017-2018/10137
AFA Validity- 30 June 2027
Resolution Professional for
Haridwar Highways Project Limited (HHPL)
For Correspondence (Corporate Address) –
C-100, Sector 2, Noida, Uttar Pradesh 201301

Date: 16.05.2026

Place: Noida


ADDENDUM TO FORM G

This is an addendum to invitation for expression of interest published on 16th May 2025 for HARIDWAR HIGHWAYS PROJECT LIMITED – “HHPL”) (U45200DL2010PLC198587)

(Addendum to Form G published in Financial Express + Jansatta (All India edition), Dainik Jagran – Hindi (Uttarakhand Edition - Haridwar Specific) + (Uttar Pradesh Edition - Muzaffarnagar Specific) under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

REVISED RELEVANT PARTICULARS	
Issuance of Form G and Process Memorandum	16.05.2026
Last Date for Submission of EOI	11.06.2026
Issue of Provisional List of PRAs	16.06.2026
Last Date for Submission of Objections to Provisional List	21.06.2026
Issue of Final List of PRAs	29.06.2026
Issue of RFRP, IM, and Evaluation Matrix	04.07.2026
Last Date for Submission of Resolution Plan (tentative)	03.08.2026

Note: The other contents and terms of the Form G dated 16.05.2026 shall remain the same. Further, the existing prospective resolution applicant(s) who have submitted their Expression of Interest by 01.06.2026 in response to FORM G dated 16.05.2026, need not to submit again.


Alok Kumar Agarwal
(Insolvency Professional)
Reg. No.: IBBI/ IPA-001/ IP-P00059/
2017-2018/10137
Address: 605, Suncity Business Tower,
Golf Course Road Sec-54,
Gurgaon, Haryana-122002

IP Alok Kumar Agarwal (RP of HHPL) – AFA Valid up to 30 June 2027
Regn No : IBBI/PA-001/IP-P00059/2017-2018/10137